

Open Court

Central Administrative Tribunal, Allahabad Bench, Allahabad

This the 23nd day of September, 2021.

Hon'ble Mr. Tarun Shridhar, Member (A)

Hon'ble Ms. Pratima K Gupta, Member (J)

Original Application No. 330/1490/2012

1. Chandrahas Bhai Patel, aged about 50 years, S/o Late Kamla Bhai Patel, R/o 15, Parahupur, near 40 feet wide road, Mughalsarai, District, Chandauli, Presently posted as, Loco Pilot (Goods), East Central Railway, Mughalsarai, District, Chandauli – U.P.
2. Ratan Kumar Yadav, aged about 45 years, S/o Sri Hari Lal Yadav, R/o 841-d, New Central Colony, Mughalsarai, District, Chandauli. Presently posted as Loco Pilot (Goods), East Central Railway, Mughalsarai, District, Chandauli – U.P.
3. Nirmal Kumar Mishra, aged about 50 years, S/o Late Shiv Rudra Mishra, R/o Quarter No. 1608-B, New Central Colony, Mughalsarai, District, Chandauli – U.P. Presently posted as Loco Pilot (Goods), East Central Railway, Mughalsarai, District, Chandauli – U.P.

.....APPLICANTS

By Advocate: Shri Shyamal Narain

Versus

1. The Union of India, through the General Manager, East Central Railway, Hajipur, Bihar.
2. The Railway Board, through its Chairman, Rail Bhawan, New Delhi.
3. The General Manager (Personnel), East Central Railway, Hajipur, Bihar.
4. The Senior Divisional Personnel Officer, East Central Railway, Mughalsarai, District, Chandauli – U.P.

.....RESPONDENTS.

By Advocate: Shri Manish Kumar Yadav

ORDER**Delivered By Hon'ble Mr. Tarun Shridhar, Member (A)**

Shri Shyamal Narain, learned counsel for the applicants and Shri Manish Kumar Yadav, learned counsel for the respondents are present.

2. Heard the learned counsel for the parties and perused the records.
3. The M.A. No. 330/1978/2021 is a withdrawal application filed by the learned counsel for the applicants to withdraw O.A. No. 330/1490/2012.
4. The learned counsel for the applicants submits that he doesn't want to press the Original Application No. 330/1490/2012 anymore and hence he may be allowed to withdraw it.
5. The instant withdrawal application M.A. No. 330/1978/2021 for withdrawal of O.A. No. 330/1490/2012 is allowed.
6. O.A. No. 330/1490/2012 is dismissed as withdrawn.
7. There shall be no order as to costs.

(Pratima K. Gupta)
Member (J)

(Tarun Shridhar)
Member (A)

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